## GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:6791 ANSWERED ON:10.05.2000 MPLADS MADHAVRAO SCINDIA;SUSHIL KUMAR SAMBHAJIRAO SHINDE

## Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) Whether Government have ordered sample audit of expenditure made in respect of Members of Parliament Local Area Development Schemes in 57 Lok Sabha constituencies and 28 nodal districts;
- (b) if so, the circumstances based on which the areas are to be chosen for audit and scrutiny; and
- (c) whether the Government have already given permission to use of these funds for private unaided schools?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTERS TOATE IN THE MINISTRY OF STATISTICS AND PROGRAMMEMPLEMENTATIONAND MINISTER OF STATE FOR THE DEPARTMENT OF ADMINISTRATVE REFORMS PUBIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

## (SHRI ARUN SHOURIE)

- (a&b) The 2nd Report of the Standing Committee on Finance on the Demands-for-Grants (1998-99) of the Ministry of Statistics & Programme Implementation, had strongly recommended that a study be done to evaluate expenditures incurred and projects undertaken under MPLADS Accordingly, this Ministry has entrusted the task of evaluation of MPLADS to Programme Evaluation Organisation (PEO) of the Planning Commission. The PEO has selected 57 Lok Sabha Constituencies and 28 Nodal Districts.
- (c) At present, MPLADS funds can be used forconstruction of buildings for schools, hostels, libraries of educational institutions belonging to unaided but recognised institutions which are in existence for not less than two years.